

[Print](#)**Defective Case Register from 2026-01-07 to 2026-01-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/54005/2025	BRAHMANANDA DAS	2026-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
2	D-WP(C)/53818/2025	UMAKANTA MISHRA	2026-01-07	Annex-7 not exhibited at page no.24.
3	D-CRLREV/412/2026	PRIYA RANJAN SINGH	2026-01-07	1 Annex-2 not mentioned in petition. 2. CRLRV instead of CRLREV in AFFIDAVIT
4	D-CONTC/53492/2025	DIBYAJYOTI NAYAK	2026-01-07	i) WP(c) case no. mentioned in synopsis ,Date chart and top of the cause title and Affidavit not correct
5	D-WP(C)/55572/2025		2026-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annex-1 2 and 3 not mentioned in petition. 2. Paragraphs not mentioned in declaration in petition and I.A.
6	D-CMP/262/2026	SWARUP KUMAR PATNAIK	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-WP(C)/330/2026	ABHISHEK SAHOO	2026-01-07	1.Paragraphs not correctly mentioned in declaration. 2 . Page No 64 legible.
8	D-WP(C)/494/2026	GAJENDRANATH ROUT	2026-01-07	Signature of the Deponent Not Tally with Affidavit.2.Signature of the deponent Not Correctly Furnished in V.Nama
9	D-CRLMC/40629/2025	DEBI PRASAD DHAL	2026-01-07	1. Petition along with annexures not correctly paginated in Index.put up for further S.R.
10	D-WP(C)/54842/2025	LINGARAJ SARANGI	2026-01-07	1.Adhesive Stamp of Rs.30/ Not - Paid on Affidavit of I.A As well as the Deponent Not Signed On the Above I.A.
11	D-CRLMC/126/2026	JAGABANDHU SAHU	2026-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.47 not filed.2.Page no.45 filed a twice.3. Page nos.17 to 20 23 and 24 not neat and legible.
12	D-CRLMC/120/2026	ANUP UDAYA SENAPATI	2026-01-07	1. C.Copy of F.I.R. to be filed.
13	D-BLAPL/311/2026	BIJAYA KUMAR RAGADA	2026-01-07	Name of the trial court and case no. not furnished in the prayer
14	D-MACA/323/2026	SUBHASIS MOHAPATRA	2026-01-07	Period of Delay 29 days
15	D-WP(C)/54917/2025	AMIT PRASAD BOSE	2026-01-07	COURT FEE RS.2.00 NOT PAID IN V.NAMA
16	D-BLAPL/239/2026	BISWORANJAN SWAIN	2026-01-07	1.Annexure-1 not attested.

17	D-WP(C)/600/2026	JAGABANDHU SAHU	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
18	D-CRLMC/40389/2025	DINESH KUMAR MOHANTY	2026-01-07	1. Annexures numbers-6 7 and 8 not properly arranged in the body of the petition as per the mentioned in Index
19	D-RVWPET/403/2026	NIRANJAN LENKA	2026-01-07	Put up for SR after filing of c. copy of impugned order.
20	D-BLAPL/331/2026	NARESH CHANDRA JENA	2026-01-07	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
21	D-BLAPL/211/2026	RANJAN KUMAR NAYAK	2026-01-07	Petitioner signature not attested by the Jail Authority in V.nama.
22	D-ABLAPL/258/2026	TUKUNA KUMAR MISHRA	2026-01-07	1. Synopsis and Date chart are not mentioned in the Index. 2. G.R.case mentioned in the prayer portion is not correct.
23	D-CMP/290/2026	NIRMAL KISHORE RATH	2026-01-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
24	D-WP(C)/54362/2025	SWARUP KUMAR PATNAIK	2026-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit.
25	D-CRLMC/40597/2025	ALOK KUMAR MOHAPATRA	2026-01-07	1. Certified copy of annex-1 not filed. 2. Sl. no.2 not correctly furnished in affidavit. 3. Nomenclature not furnished in V.nama
26	D-CRLMP/39435/2025	AJAYA KUMAR PRADHAN	2026-01-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Name of Victim/ Informant from the Index,synopsis,date chart, Affidavit and V.nama of the petition.
27	D-CRLLP/38933/2025	BISWAJIT MOHAPATRA	2026-01-07	the name and details of informant / victim be redacted from the affidavits and power. put up for further S.R
28	D-WP(C)/54057/2025	MANA MOHAN PATTANAIK	2026-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Prayer of the petition not furnished.2. date order under Annexure-3 does not tally with Index and para-7 of the petition.3. Page nos.19 to 23 and 30 to 34 not neat and legible
29	D-ABLAPL/209/2026	MOHAMMED MUSTAQ ANSARI	2026-01-07	1. Annexure-5 and 6 not attested
30	D-ABLAPL/40615/2025	TARINI PANIGRAHI	2026-01-07	1. Nomenclature of the case(ABLAPL) not correctly furnished in index.2. Page no.14 not properly rotate.

31	D-CRLMC/70/2026	MANORANJAN PADHY	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Assessment slip.
32	D-TRPCRL/291/2026	SARASWATI SENAPATI	2026-01-07	.Subject Code incorrectly Mentioned
33	D-WP(C)/54328/2025	ASIS KUMAR MAHANA	2026-01-07	14-NOT PROPERLY INDEXED. Date not correct in index in annexure-9. Annexure-9 wrongly mentioned in page no.51. Coding form not signed by filing advocate.
34	D-CRLMC/27/2026	RAGHUNATH DASMOHAPATRA	2026-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. C. Copy of order dated 28.09.2018 vide Annexure-5 to be filed. 2. Page nos. 30, 31 and 32 not neat and legible. 3. Affidavit is not in Proper Format in the I.A.
35	D-CRLMP/40333/2025	MANOJ KUMAR NAYAK	2026-01-07	1. Names In Capital Letters Of All The Signing Advocates Not Indicated 2. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 3. Name Of The Filing Advocate Not In Capital Letters In The Petition
36	D-BLAPL/195/2026	HENA DAS	2026-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
37	D-MACA/93/2026	PRASANTA KUMAR MAHALI	2026-01-07	1. Period of Delay 39 days
38	D-CRLMC/123/2026	SURAJ MOHANTY	2026-01-07	.Receipt Showing Serv. copy To Vigilance not Filed.
39	D-WP(C)/53822/2025	PRADEEP KUMAR DAS	2026-01-07	0.E.A. Case No. 136/2007 mentioned in the cause title appears to be wrong.
40	D-EXP/54006/2025	PRAFULLA KUMAR KAR	2026-01-07	Put up for SR after disposal of I.A. no. 1/2026
41	D-WP(C)/54084/2025	SASWAT KUMAR ACHARYA	2026-01-07	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Synopsis and Date chart not alphabetic paginated in Index.
42	D-CONTC/18/2026	ADV.	2026-01-07	i) Synopsis and date chart not filed. ii) Vernacular certificate not filed. iii) Code Incorrect.
43	D-CRLMP/52/2026	KISHORE KUMAR MISHRA	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Provision of law not correctly furnished. 2. Date of order not correctly furnished in Being aggrieved at page no.4. 3. Necessary correction be made on Index and body of the petition.
44	D-RVWPET/397/2026	SATYAJIT PALATASINGH	2026-01-07	Code Incorrect. i) Para no. 8 repeat. ii) Date of order wrongly furnished in prayer.
45	D-WP(C)/238/2026	SATYABRATA JENA	2026-01-07	1. Date 6-1-2024 in index not tally with annex.1.
46	D-WP(C)/54413/2025	DHANANJAYA MUND	2026-01-07	14-NOT PROPERLY INDEXED.
47	D-CRLMC/40544/2025	BISWAJIT DAS	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not correctly furnished in Assesment Slip. 2. Sl.number of the petitioners not furnished in cause title. 3. CT number not correctly furnished Sl. no.5 in Index. 4. Certified copy of annex-1 not filed.
48	D-BLAPL/243/2026	BISWORANJAN SWAIN	2026-01-07	i) Age of the petitioner in cause title not tally with Rejection order.
49	D-RSA/53447/2025	PRASANTA KUMAR TRIPATHY	2026-01-07	1.valuation and C.fee Payable be corrected.2.Put up for further S.R after rectification and after Payment of C.Fee for computing the period of limitation.
50	D-CONTC/53489/2025	ADV	2026-01-07	i) Reference certificate not furnished.ii) Annexure-1 marked in Index but Annexure-A marked in petition and page -7.iii) postal receipt not filed. iv) Put up for Further S.R. after removal of defect.
51	D-WP(C)/395/2026	SHIBANI SHANKAR PRADHAN	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-CRLMP/164/2026	MIHIR SAHOO	2026-01-07	.Subject Code incorrectly Mentioned
53	D-WP(C)/577/2026	HRUSIKESH TRIPATHY	2026-01-07	1.D.C.Fee of Rs.18/- to be paid on C.T
54	D-RVWPET/386/2026	MOHAMMED RIAZ	2026-01-07	Put up for SR after filing of c. copy of impugned order.
55	D-WP(C)/55280/2025	LINGARAJ SARANGI	2026-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-WP(C)/53968/2025	SWAPNA KUMAR OJHA	2026-01-07	.Petition not correctly addressed to Honorable Court
57	D-CRLMC/61/2026	UMESH KUMAR LENKA	2026-01-07	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
58	D-CMP/89/2026	ARJUNA CHARANA BEHERA	2026-01-07	Page No-79 repeated twice be corrected
59	D-WP(C)/400/2026	NIRANJAN LENKA	2026-01-07	14-NOT PROPERLY INDEXED.

				Page marking not correct.page no. 28 not neat.
60	D-CMP/139/2026	MANAS RANJAN SATPATHY	2026-01-07	3-AUTHENTICATION FEE IS DEFICIENT.
61	D-WA/54551/2025	AISHWARYA DASH,A.S.C	2026-01-07	Page mark not correctly furnished in synopsis and date chart.
62	D-CRLMC/14/2026	ARUN KUMAR BEHERA	2026-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. C.Copy of D.V.Misc.Case No.83/2024 under Annexure-1 to be filed.2. Signature of the petitioner no.2 in V.nama does not tally with cause title.
63	D-ABLAPL/336/2026	BIJAYANANDA DASH	2026-01-07	Annexure-2 not attested
64	D-RSA/52112/2025	ASHOK KUMAR SAHOO	2026-01-07	1.Valuation and C.Fee Payable be corrected.
65	D-CRLMC/40589/2025	ALOK KUMAR MOHAPATRA	2026-01-07	1. Sl. no.2 not correctly furnished in affidavit.2. Certified copy of annex-1 not filed. 3. Nomenclature not furnished in V.nama.
66	D-BLAPL/203/2026	SUSANTA KUMAR BARAL	2026-01-07	Page No. 12-15 not legible.
67	D-MATA/450/2026	RAMESH CHANDRA SWAIN	2026-01-07	8-CAUSE TITLE NOT IN ORDER.
68	D-WP(C)/613/2026	ASHOK KUMAR SARANGI	2026-01-07	.Subject Code incorrectly Mentioned
69	D-WP(C)/302/2026	SAYANTAN PANDA	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
70	D-CONTC/54470/2025	ADV.	2026-01-07	IN PAGE NOS.2 AND 3 OPP.PARTIES BE NUMBERED.
71	D-CRLMC/40601/2025	ALOK KUMAR MOHAPATRA	2026-01-07	1. Certified copy of annex-1 not filed. 2. Nomenclature not furnished in V.nama.
72	D-WP(C)/167/2026	SURAJ MOHANTY	2026-01-07	Annexure-7 not neat
73	D-RPFAM/49018/2025	PRADEEP KUMAR KHUNTIA	2026-01-07	1. Period of Delay 13 days 2.AU fee Rs 2 not paid 3.Provision of Law not correct 4. good ground not furnished,date of judgement incorrect at being aggrieved
74	D-WP(C)/484/2026	BHAGABAT PRASAD RATH	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-BLAPL/63/2026	JUGALA KISHORE PANDA	2026-01-07	14-NOT PROPERLY INDEXED.
76	D-WP(C)/53898/2025	SUKANTA KUMAR MISHRA	2026-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
77	D-CRLA/596/2026	SUBHAM SHARMA	2026-01-07	Receipt showing copy On vigilance counsel not filed
78	D-WP(C)/493/2026	RAJKISHORE SWAIN	2026-01-07	1.Annexure-4 described at para-7 in the petition and the same is not filed.2. Annexure-1 2 and 3 not marked on the file.

79	D-WP(C)/54054/2025	MANA MOHAN PATTANAIK	2026-01-07	Date not correct in annexure-7 in para-12.
80	D-WP(C)/53570/2025	AKSHAYA KUMAR SAHOO	2026-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.52/- not paid in the v.nama.
81	D-RPFAM/45922/2025	MAMATA MISHRA	2026-01-07	Period of Delay 85 days 2. being aggrieved not sufficient
82	D-BLAPL/345/2026	BASANTA KUMAR DAS	2026-01-07	Hologram of Rs.50/- not affixed in V.nama
83	D-WP(C)/53965/2025	LIHGARAJ DASH	2026-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
84	D-CRLMC/40624/2025	MANOJ KUMAR NAYAK	2026-01-07	1. C.Copy of F.I.R. and charge sheet to be filed.
85	D-BLAPL/221/2026	SUSANTA KUMAR TRIPATHY	2026-01-07	3-AUTHENTICATION FEE IS DEFICIENT. 1. Annexure-1 not attested.
86	D-WP(C)/55517/2025	LINGARAJ SARANGI	2026-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-WP(C)/53593/2025	ANAM CHARAN PANDA	2026-01-07	Annex-4 not mentioned in the Index.
88	D-WP(C)/54920/2025	AMIT PRASAD BOSE	2026-01-07	1. Date of order under Annexure-11 does not tally with Index and para-18 of the petition.
89	D-CRLREV/309/2026	SUSANTA KUMAR LENKA	2026-01-07	1. Reference certificate wrong mentioned in page no-1
90	D-WP(C)/52084/2025	ALOK KUMAR MOHAPATRA	2026-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Sl. no. 4 not correct
91	D-ABLAPL/174/2026	GHANASHYAM MUDULI	2026-01-07	1. Page No. 12 is not legible properly.
92	D-BLAPL/219/2026	SANTOSH KUMAR DASH	2026-01-07	1. Annexure-1 not legible
93	D-CRLA/105/2026	DEVASHIS PANDA	2026-01-07	1-Date of trial court judgement not furnished in being aggrieved para, 2-Age of deponent furnished in affidavit not tally with the same in declaration in I.As.
94	D-WP(C)/53615/2025	DURGESH NARAYAN RATH	2026-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 30 , 31,39,51 , 52,53 not neat.D.fee of OSBC Rs.50/- not paid in the v.nama.
95	D-BLAPL/304/2026	LAXMI CHARAN BEHERA	2026-01-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the trial court in prayer and rej. order not tally with cause title .

96	D- CONTC/54477/2025	PRABIN DAS	2026-01-07	i) Year of the FAO no. not correct in Sl. no. 4 of the affidavit.
97	D-WP(C)/652/2026	SUBHRANSU BHUSAN MOHANTY	2026-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. not correctly furnished in declaration.2.I.A.affidavit not proper.
98	D-WP(C)/53696/2025	NIRANJAN BISWAL	2026-01-07	Page no. 16 not neat.
99	D- CONTC/54437/2025	ADV	2026-01-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
100	D-CRLA/175/2026	ANJAN KUMAR BISWAL	2026-01-07	Receipt showing copy On counsel for the vigilance not filed 2.Status of appellatant not furnished
101	D-BLAPL/185/2026	SAPAN KUMAR LENKA	2026-01-07	1. Page no 12 not legible 2. Complete address of the petitioner not furnished in cause title of the application. 2. Signature of the petitioner in V. Nama not tally with that of name furnished in cause title of the application.
102	D- CRLMP/40496/2025	BHABA RANJAN KAR	2026-01-07	1. Provision of law not correctly furnished. 2. 2nd line of the Index and cause title not correctly furnished
103	D- CRLMP/40474/2025	KASHINATH PATTANAİK	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. ICC case number not correctly furnished in para no.1
104	D- ABLAPL/39743/2025	SRINIBASH SATAPATHY	2026-01-07	1. Item under Sl.4 to 6 of index not legible. 2. Page marking of Synopsis and Date Chart not correct. 3. Synopsis and Date Chart not chronologically filed. 4. Name of PS not mentioned in the address of Petitioners in CT. 5..Subject Code Not Furnished .
105	D-WP(C)/534/2026	NIRANJAN PANDA	2026-01-07	1. Court fee Rs 6/- not paid in C.T.
106	D-WP(C)/53807/2025	BIBHUTI BHUSAN SWAIN	2026-01-07	Application Nos. 36(03)/2023-B.1. and mentioned in Index not tally with para-7 body of the petition and under Anx-6.
107	D-BLAPL/360/2026	SAILABALA JENA	2026-01-07	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Petitioner name mentioned in the application not tally with the signature put in V.nama.
108	D-CRLA/40687/2025	KAUSTUVA MOHANTY	2026-01-07	Para No. is left blank in prayer para of I.A
109	D-BLAPL/296/2026	RUDRA NARAYAN PARIJA	2026-01-07	page no.14 partially neat
110	D-WP(C)/53688/2025	PRAFULLA KUMAR	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

		MOHAPATRA		MENTIONED Annexure-7 not mentioned in index and averments
111	D-ABLAPL/310/2026	BIBHU PRASAD DAS	2026-01-07	i) Address of the petitioner not tally with Affidavit.ii) Sl. no. 3 of the affidavit not correct. iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
112	D-BLAPL/202/2026	MANOJ KUMAR PANDA	2026-01-07	Page No. 10 not legible.
113	D-WP(C)/54088/2025		2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per Index, Annexure-1 not described in the petition.
114	D-CONTC/54515/2025	ADV.	2026-01-07	Cause title of wp(c) 23617 of 2025 not filed. put up for further S.R. after removal of defect.
115	D-WP(C)/54450/2025	NIROD KUMAR SAHU	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-CRLMP/40489/2025	ALOK KUMAR MOHAPATRA	2026-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. HBAWF fee Rs.50/- to be paid on V.nama
117	D-CRLMC/129/2026	UMAKANTA BARIK	2026-01-07	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
118	D-WP(C)/55505/2025	SATISH KUMAR PATNAIK	2026-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Page nos.23 to 25 not neat and legible.
119	D-WP(C)/53984/2025	JNANA RANJAN KAR	2026-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit of the I.A not correctly mentioned and also Paragraph.
120	D-RSA/47895/2025	PABITRA KUMAR NAYAK	2026-01-07	1. Period of Delay 44 days.
121	D-CRLMC/40853/2025	PRANAYANEE DASMOHAPATRA	2026-01-07	14-NOT PROPERLY INDEXED. 1. Not page marked in Index
122	D-WA/54545/2025	ATUL TRIPATHY	2026-01-07	Put up for SR after filing of c. copy of impugned order under Anx- 1.
123	D-WP(C)/163/2026	ARJUNA CHARANA BEHERA	2026-01-07	1. Page no.46 not legible.
124	D-WP(C)/52918/2025		2026-01-07	This may be registered as CRLMC

125	D-BLAPL/248/2026	BIDYUTLATA MOHANTY	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Relation of the petitioner with deponent not correctly mentioned in affidavit and declaration of the affidavit.ii) Paragraph no. not correctly furnished in declaration of the affidavit. iii) Annexures marked in Roman letter in petition and Index but marked in Alphabetical in Book mark. iv) For further S.R. after filing of C.Copy of Rejection order .
126	D-WP(C)/55497/2025	TAPAN MISHRA	2026-01-07	sl.nos. of grounds not proper.1. W/O in affidavit and annex.2 not tally with cause title.3. As per index Annex.6 not found and also page nos.19 to 21
127	D-WP(C)/410/2026	BIPLABA P.B. BAHALI	2026-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 and 16 not neat.Page marking not proper.
128	D-CMAPL/49746/2025	ADV.	2026-01-07	Period of Delay 26 days delay. 2.Anx. not page mark in index. 3.Code Incorrect.
129	D-WP(C)/32/2026	SUSHANTA KUMAR MISHRA	2026-01-07	Page no.15 not fullfledged.
130	D-WA/54566/2025	KALI PRASAD NANDA	2026-01-07	i) Synopsis and date chart are not page mark in Index. ii)Provisional of law not furnished in I.A. no. 5028/2025.iii) Para no. not correctly furnished in I.As.
131	D-WP(C)/53985/2025	RUDRA NARAYAN PARIJA	2026-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.14 not neat and legible.
132	D-CONTC/54478/2025	ADV.	2026-01-07	IN PAGE NOS.2 and 3 OPP.PARTIES BE NUMBERED
133	D-WP(C)/54165/2025	CHITTARANJAN PATTNAIK	2026-01-07	1. Age of the petitioner not furnished in the cause title.
134	D-RVWPET/37464/2025	BISWAJIT MAHARANA (S.R.PANEL COUNSEL)	2026-01-07	AU fee Rs 2.25/- to be paid.
135	D-WP(C)/53610/2025	RANJAN KUMAR BEHERA	2026-01-07	.Subject Code Not Furnished .
136	D-CRLMP/40226/2025	ASHOK KUMAR SAHOO	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
137	D-WP(C)/183/2026	NIRMAL RANJAN ROURAY	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

138	D-WA/54558/2025	DEBARAJ MOHANTY,A.G.A	2026-01-07	Page mark not properly in synopsis and date chart.
139	D-CRLMP/40566/2025	ASHIS KUMAR MISHRA	2026-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
140	D-CONTC/51648/2025	TAPAN NAYAK	2026-01-07	REFERENCE CERTIFICATE NOT FURNISHED
141	D-ABLAPL/254/2026	BHARAT BHUSAN ROUTRAY	2026-01-07	1. Page No. 12 is not properly placed,i.e. up side down.
142	D-WP(C)/54919/2025	AMIT PRASAD BOSE	2026-01-07	1.Date of order under Annexure-8 does not tally with Index and para-12 in the petition 2.Annexure-11 described a twice in the petition.
143	D-WP(C)/53582/2025	ANSHURAM MISHRA	2026-01-07	Date of Copy of Policy Bond vide annex-1 not tally with Index.
144	D-WP(C)/54350/2025	ANANTA PRASAD MISHRA	2026-01-07	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Vernacular Certificate Not Furnished. 3. Representation date not mentioned in para.8 of annex.2
145	D-BLAPL/133/2026	AMIT KUMAR SAHU	2026-01-07	i) Name of the petitioner be redacted from cause title, petition and vakalatnama. For further S.R.
146	D-WP(C)/54003/2025	ADITYA MISHRA	2026-01-07	1. Father name not mentioned in O.ps -2 to 12 not mentioned in C.T. 2 pages 56 and 90 not legible
147	D-BLAPL/265/2026	SHYAM SUNDAR CHHUALSINGH	2026-01-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Father name of the victim be redacted from synopsis and para -3 of the petition.
148	D-CMP/311/2026	NARAYAN PRASAD PARIJA	2026-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
149	D-BLAPL/234/2026	DEBASIS SARANGI	2026-01-07	.Name Of The Filing Advocate Not In Capital Letters In The application
150	D-CRLA/96/2026	ASHWINI KUMAR DAS	2026-01-07	Original pages of trial court judgement not properly arranged,put up for S.R. thereafter
151	D-CONTC/287/2026	SADASIVA PATRA (1)	2026-01-07	i) Sl. no. -2 of the affidavit not correct.
152	D-WP(C)/53809/2025	ASUTOSH SAHOO	2026-01-07	Page no.45 not neat and legible.
153	D-WP(C)/55274/2025	PRABODHA CHANDRA NAYAK	2026-01-07	1.Page nos.37,39,41, 43 and 47 not fullfledged. 2.Page no.113 not legible.
154	D-WP(C)/55006/2025	BISHNU PRASAD PRADHAN	2026-01-07	Page marking not proper. 2..Receipt Showing Serv.copy To cg not Filed.
155	D-WP(C)/55394/2025	PRABODHA CHANDRA NAYAK	2026-01-07	Page no.101 not neat and legible.
156	D-CONTC/54428/2025	RUPESH KUMAR KANUNGO	2026-01-07	Code NOT CORRECT 1.SL. NO. 11 OF PAGE NO.18 NOT COMPLETED2.SL. NO.06 OF PAGE NO.16 NOT COMPLETED 3.SL. 8 OF PAGE NO.3 NOT COMPIETED

				4.SL NOS.17 AND 23 OF PAGE NOS.4 AND 5 NOT IN ORDER. NEW CAUSE TITLE BE FILED CORRECTLY AS PER W.P(C) NO. 16534/2015. PUT UP FOR SR AFTER REMOVAL OF DEFECT
157	D-WP(C)/55481/2025	CHITTA RANJAN PATTNAIK	2026-01-07	14-NOT PROPERLY INDEXED. Date not correct in annexure-5 in para-7 and annexure-6 in index
158	D- CONTC/54884/2025	SUKANTA KUMAR NAYAK	2026-01-07	i) WP(c) no. not furnished in Reference certificate.ii) For further s.R after filing of postal receipt.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 07-01-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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